

duly authenticated by the Secretary-General of Rajya Sabha of the following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th May, 1989:—

- (1) The Chandigarh Disturbed Areas (Amendment) Bill, 1989.
- (2) The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1989.
- (3) The Representation of the People (Amendment) Bill, 1989.
- (4) The Punjab Pre-emption (Chandigarh and Delhi Repeal) Bill, 1989.
- (5) The Railways Bill, 1989.

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12.02 hrs.

**BUSINESS ADVISORY COMMITTEE**

[*English*]

**Seventy-second Report**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): I beg to present the Seventy-second Report of the Business Advisory Committee.

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12.02 1/2 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

[*English*]

**Hundred and Seventieth, Hundred and Seventy-First and Hundred and Seventy-Second Reports**

SHRI P. KOLANDAIVELU (Gobichettipalayam): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Hundred and seventieth Report on action taken on 76th Report (Eighth Lok Sabha) on Delay in development of an equipment for Air Force.
  - (2) Hundred and Seventy-First Report on action taken on 63rd Report (Eighth Lok Sabha) on Costly equipment lying idle in Regional Telecommunication Training Centre, Hyderabad.
  - (3) Hundred and Seventy-Second Report on action taken on 88th Report (Eighth Lok Sabha) on Licensing of land at Wadi Bunder to a firm.
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12.03 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

[*English*]

**Fifty-ninth Report**

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Fifty-ninth Report (Hindi and English versions) of the